The Selection Scale has not been granted to all eligible candidates by the Delhi Administration but the cases of the eligible teachers are under process.

NCERT scheme on promotion

- 1490. SHRI JAGDISH PRASAD MATHUR: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether there is any scheme in the NCERT under which every faculty member is supposed to leave the headquarter on every promotion so that the promotee can experiment new educational techniques and technologies; and
- (b) what steps are being taken to appoint the heads of departments in NCERT for a fixed period on rotation basis?
- THE MINISTER OP HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) No, Sir.
- (b) As per information received from the NCERT, it does not follow the practice of appointment of Heads of Departments for a fixed period on rotation basis and has no such proposal to introduce the same.

Members of the Governing bodies of colleges in Delhi

- 1491. SHRI JAGDISH PRASAD MATHUR: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether Government's attention has been drawn to the news item that appeared in the Indian Express (ND) dated 3-4-1992 under the caption "A political" members to college CBS experiment gets off on low-key note", wherein it has been stated that colleges in Delhi are facing difficulties in the absence of details of members of Governing bodies;
- (b) if so, the reaction of Government thereto; and

(c) the steps Government propose to take to ensure that only residents of Delhi are members of the Governing bodies?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) Yes, Sir.

(b) and (c) The Press report has generally expressed apprehension that the nomination of professionals, educationists etc. on the Governing Bodies of Delhi Administration Colleges would result in low altendence at the meetings of these Bodies. According to information furnished by the Delhi Administration and Delhi University, the nominated members are normally Delhi based and in the case of a member leaving Delhi, alternative arrangements are made. There is no reason to believe that nomination of professionals, educationists etc. would result in difficulties in convening meetings of the Governing Bodies.

Detachment of Government Girls School Madangir

- 1492. SHRIMATI KAILASHPATI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to refer to the answers to Unstarred Questions 2615, 2617 given in the Rajya Sabha on 13th March, 1992 and state:
- (a) the actual dates of payment of monthly pay and arrears of dues as mentioned in the record of the disbursing Banks since the detachment of Government Girls Middle School, Madangir from Government Girls Secondary School No. 2 Madangir and also the due dates for crossing and actual dates of crossing the E.B. alongwith the details of distribution of annual work among the said Middle School teachers, subject-wise, since its detachment from the said Girls Secondary School No. 2 Madangir till date;
- (b) whether Government propose to reattach the Girls Middle School, Madangir with the Girls Senior Secondary School No. 2, Madangir: and
 - (c) if not, the reasons therefor?